

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

99/441(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018.**

NAME OF THE COMPANY: M/s. Chetanya Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 441

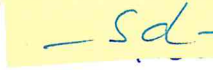
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

Mr. Shrivastav, Advocate appearing on behalf of the ROC submits that the report has been filed in this case on 29th of May. The same is not before us. To come up for further consideration on 28th of August, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Sameer)